

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5394

ANSWERED ON:06.09.2011

ARREST IN MALEGAON BLASTS

Joshi Shri Pralhad Venkatesh;Naik Shri Shripad Yesso

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some persons were arrested in the 2008 Malegaon blast case;
- (b) if so, the details thereof;
- (c) whether arrested persons were also found to be involved in other blast cases;
- (d) if so, the details thereof; and
- (e) the status of investigation into the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b) : As per available information, twelve accused persons were arrested in Malegaon blast case of 2008, namely (1) Pragya Singh Chandrapal Singh Thakur @ Swami Purnachetanand Giri; (2) Shivnarayan Gopal Singh Kalsangra @ Shivji; (3) Shyam Bhavarlal Sahu; (4) Ramesh Shivji Upadhyaya; (5) Sameer Sharad Kulkarni; (6) Ajay @ Raja Eknath Rahirkar; (7) Rakesh Dattatraya Dhawade Rao; (8) Jagdish Chintaman Mhatre; (9) Lt. Colonel Prasad Srikant Purohit; (10) Sudhakar Udaybhan Dhar Dwivedi @ Dayanand Pandey, (11) Sudhakar Onkarnath Chaturvedi; and (12) Pravin Mutalik.

(c) & (d): The above arrested accused persons have not yet been made accused in other blast cases as on date.

(e): The case was initially investigated by the Malegaon Police. Later on, it was transferred to ATS, Mumbai which re-registered the case at ATS, P.S. Mumbai. After, completion of investigation of the case, a chargesheet was filed by ATS, Mumbai on 20.01.2009 in the competent court. Supplementary chargesheet filed by ATS, Mumbai on 21.04.2011. The investigation of this case has now been transferred to the National Investigation Agency vide Ministry of Home Affairs' order dated 13.04.2011.